

Annexure-1
Name of the corporate debtor: L&T HALOL - SHAMLAJI TOLLWAY LIMITED
Date of commencement of CIRP 17th July 2019
List of creditors as on: 1st March 2021

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Rem if	
			Date of receipt	Amount claimed	Amount of claim admissible	Nature of claim	Amount covered by security interest	Amount covered by guarantee						Whether related party?
1	Allahabad Bank (Now Indian Bank)	FC-01	02-08-2019	2,00,71,88,155	87,05,15,659	Lending	87,05,15,659		No	15.39%			1,13,66,72,496	No
2	India Infrastructure Finance Company Limited	FC-02	02-08-2019	1,29,79,58,146	1,28,07,81,776	Lending	1,28,07,81,776		No	22.64%			1,71,76,370	No
3	Indusind Bank	FC-03	02-08-2019	92,94,89,723	48,30,70,928	Lending	48,30,70,928		No	8.54%			44,64,18,795	No
4	Indian Bank	FC-04	01-08-2019	10,873,12,540	47,87,10,678	Lending	47,87,10,678		No	8.46%			60,86,01,862	No
5	Syndicate Bank (Now Canara bank)	FC-05	02-08-2019	1,47,32,25,481	62,33,20,362	Lending	62,33,20,362		No	11.02%			84,99,05,119	No
6	HDFC Bank	FC-06	02-08-2019	83,08,65,061	35,74,82,814	Lending	35,74,82,814		No	6.32%			47,33,82,247	No
7	Oriental Bank of Commerce (Now PNB)	FC-07	02-08-2019	1,69,73,52,224	74,88,11,465	Lending	74,88,11,465		No	13.24%			94,85,40,759	No
8	UCO Bank	FC-08	02-08-2019	1,83,82,51,179	81,40,92,405	Lending	81,40,92,405		No	14.39%			1,02,41,58,774	No
	TOTAL			11,16,16,42,509	5,65,67,86,087		5,65,67,86,087		No	100.00%			5,50,48,56,422	No



Note 1 - Security Interest of Allahabad Bank (Now Indian Bank)

Primary Security:

1. First Charge by way of hypothecation of all the Fixed / Movable assets of the Company.
2. A First Charge on the Project's book debts, Operating Cash Flow, Receivables, Commission, Revenues of whatsoever nature and wherever arising, present and future intangibles, goodwill, uncalled capital (Present & Future)
3. A First Charge on Projects bank accounts, including but not limited to Escrow accounts opened in a designated Bank, where cash flows from the project shall be deposited and all proceeds shall be utilised in a manner and priority to be decided by the lenders. The appointment of the Escrow Bank shall be subject to the approval of the Senior Lenders.
4. Assignment of all the Company's rights and interests related to the proposed project under Letter of Credit (if any), Guarantee or Performance Bond by any part for any contract related to the project in favour of the Borrower.
5. Assignment of all applicable Insurance Policies. The above security will rank pari-passu with other Senior Debt lenders and Working Capital lenders for the project.

Collateral Security:

Nil

Guarantee:

Nil

Note 2 - Security Interest of India Infrastructure Finance Company Limited

Primary Security:

1. First Charge by way of hypothecation of all the Fixed / Movable assets of the Company.
2. A First Charge on the Project's book debts, Operating Cash Flow, Receivables, Commission, Revenues of whatsoever nature and wherever arising, present and future intangibles, goodwill, uncalled capital (Present & Future)
3. A First Charge on Projects bank accounts, including but not limited to Escrow accounts opened in a designated Bank, where cash flows from the project shall be deposited and all proceeds shall be utilised in a manner and priority to be decided by the lenders. The appointment of the Escrow Bank shall be subject to the approval of the Senior Lenders.
4. Assignment of all the Company's rights and interests related to the proposed project under Letter of Credit (if any), Guarantee or Performance Bond by any part for any contract related to the project in favour of the Borrower.
5. Assignment of all applicable Insurance Policies. The above security will rank pari-passu with other Senior Debt lenders and Working Capital lenders for the project.

Collateral Security:

Nil

Guarantee:

Nil



Note 3 - Security Interest of IndusInd Bank Limited

Primary Security:

1. First Charge by way of hypothecation of all the Fixed / Movable assets of the Company.
2. A First Charge on the Project's book debts, Operating Cash Flow, Receivables, Commission, Revenues of whatsoever nature and wherever arising, present and future intangibles, goodwill, uncalled capital (Present & Future)
3. A First Charge on Projects bank accounts, including but not limited to Escrow accounts opened in a designated Bank, where cash flows from the project shall be deposited and all proceeds shall be utilised in a manner and priority to be decided by the lenders. The appointment of the Escrow Bank shall be subject to the approval of the Senior lenders.
4. Assignment of all the Company's rights and interests related to the proposed project under Letter of Credit (if any), Guarantee or Performance Bond by any part for any contract related to the project in favour of the Borrower.
5. Assignment of all applicable Insurance Policies.

The above security will rank pari-passu with other Senior Debt lenders and Working Capital lenders for the project.

Collateral Security:

Nil

Guarantee:

Nil

Note 4 - Security Interest of Indian Bank

Primary Security:

1. First Charge by way of hypothecation of all the Fixed / Movable assets of the Company.
2. A First Charge on the Project's book debts, Operating Cash Flow, Receivables, Commission, Revenues of whatsoever nature and wherever arising, present and future intangibles, goodwill, uncalled capital (Present & Future)
3. A First Charge on Projects bank accounts, including but not limited to Escrow accounts opened in a designated Bank, where cash flows from the project shall be deposited and all proceeds shall be utilised in a manner and priority to be decided by the lenders. The appointment of the Escrow Bank shall be subject to the approval of the Senior lenders.

Collateral Security:

1. Assignment of all the Company's rights and interests related to the proposed project under Letter of Credit (if any), Guarantee or Performance Bond by any part for any contract related to the project in favour of the Borrower.
2. Assignment of all applicable Insurance Policies.

The above security will rank pari-passu with other Senior Debt lenders and Working Capital lenders for the project.

Guarantee:

Nil



Note 5 - Security Interest of Syndicate Bank (Now Canara Bank)

Primary Security:

1. First Charge by way of hypothecation of all the Fixed / Movable assets of the Company.
2. A First Charge on the Project's book debts, Operating Cash Flow, Receivables, Commission, Revenues of whatsoever nature and wherever arising, present and future intangibles, goodwill, uncalled capital (Present & Future)
3. A First Charge on Projects bank accounts, including but not limited to Escrow accounts opened in a designated Bank, where cash flows from the project shall be deposited and all proceeds shall be utilised in a manner and priority to be decided by the lenders. The appointment of the Escrow Bank shall be subject to the approval of the Senior lenders.
4. Assignment of all the Company's rights and interests related to the proposed project under Letter of Credit (if any), Guarantee or Performance Bond by any part for any contract related to the project in favour of the Borrower.
5. Assignment of all applicable Insurance Policies.
The above security will rank pari-passu with other Senior Debt lenders and Working Capital lenders for the project.

Collateral Security:

Nil

Guarantee:

Nil

Note 6 - Security Interest of HDFC Bank

Primary Security:

1. First Charge by way of hypothecation of all the Fixed / Movable assets of the Company.
2. A First Charge on the Project's book debts, Operating Cash Flow, Receivables, Commission, Revenues of whatsoever nature and wherever arising, present and future intangibles, goodwill, uncalled capital (Present & Future)
3. A First Charge on Projects bank accounts, including but not limited to Escrow accounts opened in a designated Bank, where cash flows from the project shall be deposited and all proceeds shall be utilised in a manner and priority to be decided by the lenders. The appointment of the Escrow Bank shall be subject to the approval of the Senior lenders.
4. Assignment of all the Company's rights and interests related to the proposed project under Letter of Credit (if any), Guarantee or Performance Bond by any part for any contract related to the project in favour of the Borrower.
5. Assignment of all applicable Insurance Policies.
The above security will rank pari-passu with other Senior Debt lenders and Working Capital lenders for the project.
6. Pledge of 100% of the Issued and paid up Equity Share Capital of the Borrower/Existing Share holders.

Collateral Security:

Nil

Guarantee:

Nil



Note 7 - Security Interest of Oriental Bank of Commerce (Now Punjab National Bank)

Primary Security:

1. First Charge by way of hypothecation of all the Fixed / Movable assets of the Company.
2. A First Charge on the Project's book debts, Operating Cash Flow, Receivables, Commission, Revenues of whatsoever nature and wherever arising, present and future intangibles, goodwill, uncalled capital (Present & Future)
3. A First Charge on Projects bank accounts, including but not limited to Escrow accounts opened in a designated Bank, where cash flows from the project shall be deposited and all proceeds shall be utilised in a manner and priority to be decided by the lenders. The appointment of the Escrow Bank shall be subject to the approval of the Senior lenders.

Collateral Security:

Nil

The above security will rank pari-passu with other Senior Debt lenders and Working Capital lenders for the project.

Guarantee:

Nil

Note 8 - Security Interest of UCO Bank

Primary Security:

1. First Charge by way of hypothecation of all the Fixed / Movable assets of the Company.
2. A First Charge on the Project's book debts, Operating Cash Flow, Receivables, Commission, Revenues of whatsoever nature and wherever arising, present and future intangibles, goodwill, uncalled capital (Present & Future)
3. A First Charge on Projects bank accounts, including but not limited to Escrow accounts opened in a designated Bank, where cash flows from the project shall be deposited and all proceeds shall be utilised in a manner and priority to be decided by the lenders. The appointment of the Escrow Bank shall be subject to the approval of the Senior lenders.
The above primary security to rank pari-passu with other Senior Debt lenders and working capital lenders for the project. The Charge has been registered with ROC on 29th Sep. 2009 in favour of IDBI Trusteeship Services Private Limited on behalf of the lenders. The first stage of SDR was implemented in Feb' 17 by way of lenders getting 51% share of the Company. Our bank holds 75.81 Crores worth equity in the Company.

Collateral Security:

1. Assignment of all the Company's rights and interests related to the proposed project under Letter of Credit (if any), Guarantee or Performance Bond by any part for any contract related to the project in favour of the Borrower.
2. Assignment of all applicable Insurance Policies.

The above security will rank pari-passu with other Senior Debt lenders and Working Capital lenders for the project.

Guarantee:

Nil

